

**THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):** (a) The United States Foreign Aid Appropriation Act, 1972 does not indicate country-wise details of the aid appropriations for the U. S. fiscal year July 1971-June 1972. It is not possible to say, at this stage, whether or not provision has been made for aid to India.

(b) Every effort would be made to ensure that development projects are not affected by any reduction/stoppage of U. S. aid.

(c) and (d). Government of India's policy in regard to foreign aid from the United States, or from any other country is that only such aid will be acceptable which has no political strings, attached to it. Also, it is our policy to reduce our dependence on foreign aid, by pursuing increasingly a policy of self-reliance, augmenting indigenous production, intensifying import substitution and by increasing exports. Further, to the extent that imports are inescapable alternative sources of supply under other credits and from rupee payment areas are being located.

**Pending Pension and other Cases  
with A. G. C. R.**

541. SHRI M. D. JAMILURRAHMAN: Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that a large number of pension cases of the retiring officials are pending with the office of the A. G. C. R.;

(b) whether there has been delay of many months in the issue of Pay Slips in certain cases resulting in hardship to officers and staff; and

(c) if so, the steps Government propose to take to tone up the working of the office ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH):** (a) 1746 pension cases were received by the A. G. C. R. from 1.4.71 to-date, out of which only 71 cases are pending and these 71 include 28 cases where the es date of retirement have not been reached.

(b) Generally, there are no delays in the issue of pay slips in cases where the relevant documents, are received in time in the office of the A. G. C. R. for issue of pay slips. Even in cases where delays are anticipated, provisional pay slips are issued to avoid hardships to the Government servants concerned. Pay slips are not issued to non-gazetted staff, as their pay and allowances are drawn by the concerned departmental authorities.

(c) In view of (a) and (b) above, this does not arise.

**भारत के विदेशी ऋणों, निर्यात तथा आयात  
पर डालर अवमूल्यन का प्रभाव**

542. श्री राम रतन शर्मा :  
श्री नरेन्द्र सिंह :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) डालर अवमूल्यन से भारत के योजना कार्यक्रम, विदेशी ऋणों, आयात, निर्यात तथा अर्थ-व्यवस्था के अन्य अंशों पर अब तक क्या प्रभाव पड़ा है; और

(ख) इस संबंध में क्या कार्यवाही की गई है और उगम क्या परिणाम निकले हैं ?

**वित्त मंत्री (श्री यशवन्तराव चव्हाण) :**

(क) और (ख). दस औद्योगिकृत देशों (जो 'ग्रुप आफ टेन' के नाम से जान जाते हैं) की मुद्राओं के सममूल्यों का पुनर्निर्धारण किये जाने के संदर्भों को 17 दिसम्बर, 1971 को स्वीकार किया गया था, मंयुक्त राज्य अमरीका ने एक औंस सोने का मूल्य 35 अमरीकी डालर से बढ़ाकर 38 डालर तक कर दिया है अर्थात् इसमें 8.57 प्रतिशत की वृद्धि का प्रस्ताव किया बशर्ते कि अमरीकी कांग्रेस उसकी स्वीकृति दे दे। अमरीकी डालर के रूप में सोने के मूल्य में हुई वृद्धि को अभी तक औपचारिक स्वरूप नहीं दिया गया है। भारत सरकार ने इन घटनाओं